

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-50/2000/1675/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Nirmali Talukdar,
Principal Judge, Family Court No. III,
Kamrup (M), Guwahati.

Dated Guwahati, the 22nd March, 2021.

Sub:- **Casual leave.**

Ref:- Letter No.FCK3/2/14/PJ/84/21, dtd. 16.03.2021

Madam,

With reference to the above, I am directed to inform you that your prayer for casual leave on 16.03.2021, has been granted.


Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-50/2000/1675/1 dated 22.3.2021
Copy to.

1. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)
Rda